

**Allotment of LPG dealership in every taluka**

918. SHRI VITHALRAO MADHAVRAO JADHAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether presently Government propose that LPG gas dealership should be allotted in every taluka;

(b) if so, whether ample gas is available to cover the huge population of the country; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) Towns with a population of around 20,000 and above and offering potential for economically viable marketing of LPG are being taken up in a phased manner.

(b) The indigenous production of LPG is not sufficient for supplying to the entire population of the country.

(c) Does not arise.

**मध्य प्रदेश में एक पेट्रो रसायन परिसर की स्थापना**

919. श्री प्यारे लाल खंडेलाल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने उस राज्य में बमबर्स्ट हार्बो में उपलब्ध प्राकृतिक गैस पर आधारित एक पेट्रो रसायन परिसर स्थापित करने के बारे में पहले कोई अनुरोध किया था; और

(ख) यदि हाँ, तो इस सम्बन्ध में वर्तमान स्थिति क्या है ?

औद्योगिक विकास विभाग में राज्य मंत्री (श्री एम. अरुणचरम) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

**Loss due to Fire in Kadi Well**

920. SHRI CHIMANBHAI MEHTA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the estimated loss because of the blow out at Kadi 53-oil well near Kalol in North Gujarat;

(b) what were the reasons for the fire at Kadi;

(c) whether the production of oil by ONGC is going down; if so, the reasons therefor;

(d) whether ONGC is overstaffed as reported by study commissions; and

(e) whether the efficiency in technical and laboratory staff is very low, as reported by study commissions; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) The estimated loss of the blow out and the possible reasons of fire will be known only after the inquiry report is finalised by the ONGC.

(c) No, Sir.

(d) and (e) The Government is not aware of any such study Commission's report.

**Job taken up by Retired Officers of ONGC in Foreign Companies**

921. SHRI KAPIL VERMA: SHRI SHEO KUMAR MISHRA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how many officers of ONGC have, after their resignation or retirement taken up jobs as representatives of foreign companies manufacturing oil machinery and equipment and having commercial relations with ONGC; what are their names and the details of posts held by them in ONGC;

(b) whether the ONGC rules prohibit the employees from taking up jobs in any foreign company having commercial relations with ONGC after their retirement or resignation from ONGC; and

(c) if so, what action has been taken by Government against the officers violating the rule?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) to (c) The requisite information is being collected and will be laid on the Table of the Sabha.

#### **Oil deposit in Cambay-basin**

922. SHRI VITHALBHAI MOTI-RAM PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there is a huge deposit of oil in Cambay-basin;

(b) whether any survey has been done on the prospect of discovery of oil in Cambay-basin;

(c) if so, what are the details thereof; and

(d) how many places have so far been selected for drilling in Cambay-basin?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) Yes, Sir.

(b) Yes, Sir.

(c) The quantum geoscientific surveys done so far in Cambay basin is as under:—

- (i) Geological Surveys 3402 sq. kms.
- (ii) Gravity Magnetic Surveys. 12937 stations
- (iii) Seismic Surveys..50000Lk/SLk

(d) So far drilling has been taken up at 165 places/structures in Cambay basin. Ten more places have been identified for drilling in future.

#### **Scrapping of Oil Selection Boards**

923. SHRI VITHALBHAI MOTI-RAM PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Unstarred Question 879 given in the Rajya Sabha on the 25th November, 1965 and state:

(a) whether it is a fact that there is a demand from some members of Parliament and public to scrap the Oil Selection Boards; and

(b) if so, what decision Government have taken on the demand?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) While complaining about the functioning of the Oil Selection Boards, some Members of the Consultative Committee have suggested reconstitution and scrapping of the Boards.

(b) There is no proposal to scrap the Oil Selection Boards.

#### **Visits by ONGC Officials**

924. SHRI VITHALBHAI MOTI-RAM PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the officials of ONGC are often visiting Gujarat, Assam and other places from Dehradun on official tours;

(b) if so, how many times the officials of the ONGC have visited different places during the last one year in the capacity of their official visits of the officials of ONGC in

(c) what are the reasons of the visits of the officials of ONGC in Dehradun to other places;

(d) what are the details of their visits; and